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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 552/2019 & I.A. 3390/2022

GAIL (INDIA) LIMITED

.....Plaintiff

Through: Mr. N.L. Gagnapathi and Ms. Preeti Singh, Advocates.

versus

PUNJAB NATIONAL BANK LTD.Defendant Through: Mr. PBA Srinivasan, Ms. Srishti Bansal, Ms. Aancahl Pundir and Mr. Sumit Swami, Advocates.

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+ CS(COMM) 685/2019 & I.A. 21028/2022, I.A. 21029/2022 GAIL (INDIA) LIMITEDPlaintiff

Through: Mr. N.L. Gagnapathi and Ms. Preeti Singh, Advocates.

versus

BANK OF INDIADefendant Through: Mr. Ashish Rana, Advocate.

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+ CS(COMM) 692/2019, I.A. 21018/2022 & I.A. 21019/2022 GAIL (INDIA) LIMITEDPlaintiff

Through: Mr. N.L. Gagnapathi and Ms. Preeti Singh, Advocates.

versus

BANK OF INDIA

.....Defendant

CS(COMM) 552/2019 and connected matters

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This is a digitally signed order.





Through: Mr. Ashish Rana, Advocate.

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+ CS(COMM) 686/2019, I.A. 19595/2022 & I.A. 19596/2022 GAIL (INDIA) LIMITED

.....Plaintiff

Through: Mr. N.L. Gagnapathi and Ms. Preeti Singh, Advocates.

versus

STATE BANK OF INDIADefendant Through: Mr. Sanjay Kapur, Mr. Surya Prakash, Ms. Divya Singh Pundir, Mr. Arjun Bhatia, Advocates.

CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

<u>ORDER</u> 15.04.2025

1. Matters are taken up today as 14.04.2025 was declared a holiday.

2. Matter is stated to be still pending before the Supreme Court and is next listed on 02.05.2025.

3. List on 09.05.2025.

JYOTI SINGH, J

APRIL 15, 2025 *S.Sharma*